DELHI LEGISLATIVE ASSEMBLY Bulletin Part-I (Brief summary of proceedings)

Monday, 22nd March 2010/ Chaitra 1 1932 (Saka)

No. 31

	2.04 PM	Dr. Yoganand Shastri, Hon'ble Speaker in Chair
1.	2.05 PM	Prof. Vijay Kumar Malhotra, Leader of Opposition sought to know
		the fate of notice of Privilege Motion given by him.
		The Chair stated that it would be considered after the Question
		Hour.

- 2. 2.06 PM **Question Hour:** Starred question No. 81 to 83, 85, 86 were asked and replied. Replies to starred Question No.84, 87 to 100 and unstarred questions No. 188 to 230 were placed on the table.
- 3. 3.03 PM Prof. Vijay Kumar Malhotra, Leader of Opposition again sought to know the fate of notice of Privilege Motion given by him. He stated that Delhi Government is competent to check the selling or serving of beef under the 'Delhi Agricultural Cattle Preservation Act, 1994'.
- 4. 3.10 PM The Chair stated that the notice has been sent to the Chief Minister and Shri Subhash Chopra, Hon'ble Member for their comments. As and when the comments will be received it will be considered accordingly.
- 5. 3.12 PM Shri Subhash Sachdeva, Hon'ble Member sought to know the fate of notice of Calling Attention Motion given by him regarding the map of Ministry of Railway in which Delhi has been shown in the Pakistan. The Chair stated that this issue pertains to the Government of India and as per established rules and convention the matters pertaining to the Delhi Government can only be raised in the House. So it would not be appropriate to discuss the aforesaid issue.
- 6. 3.14 PM Shri Raj Kumar Chauhan, Minister of Development made a statement on the issue of beef.

He stated that permission to serve the beef during the Commonwealth Games would not be granted under any circumstances. Chief Secretary had not made any statement in this regard.

7. 3.17 PM **Special Mention (Rule-280):**

The following Members raised matters under Rule 280 :

- 1. Shri Mala Ram Gangwal
- 2. Shri Subhash Sachdeva
- 3. Shri Jai Bhagwan Aggarwal (Minister of Development intervened.)
- 4.Shri O.P.Babbar
- 5. Ch. Surender Kumar
- 6. Dr. S.C.L. Gupta
- 7. Shri Mohan Singh Bisht
- 8. Shri Kulwant Rana
- 9. Shri Dharam Deo Solanki
- 10.Shri Sat Prakash Rana
- 11. Shri Shoaib Iqbal
- 8. 3.45 PM
 Papers laid on the Table: Smt. Sheila Dikshit, Chief Minister laid the Copy of the Annual Report of the Lokayukta for the period 2007-2008.
- 9. 3.46 PM Introduction of Bill :

Shri Haroon Yusuf, Minister of Industries introduced " The Delhi Industrial Development Operation and Maintenance Bill, 2010

30/23, 11:30 AM		DELHI LEGISLATIVE ASSEMBLY
10.	3.50 PM	(Bill No. 02 of 2010)" with the leave of the House. House adjourned for tea break.
11.	4.40 PM	House reassembled.
12.	4.42 PM	 Hon'ble Speaker in Chair. <u>BUDGET (2010-11)</u>: 1. Annual Budget (2010-11): Dr.A.K.Walia, Minister of Finance presented the Annual Budget for the Financial Year 2010-11. 2.Presentation of Demands for Grants: The Minister of Finance presented the Demands for Grants for the Financial Year 2010-11. 3. Presentation and Voting on the Supplementary Demands (2009-2010): The Minister of Finance presented the first and final batch of Supplementary Demands for the Financial Year 2009-2010. The Supplementary Demands were considered demand-wise and passed unanimously.
13.	5.20 PM	The Members of the Bhartiya Janta Party walked out of the House.
14.	5.21 PM	4. Appropriation (No. 1) Bill, 2010: The Minister of Finance introduced the 'Appropriation (No. 1) Bill, 2010 (Bill No. 03 of 2010)' with the leave of the House.
15.	5.23 PM	Shri Shoaib Iqbal, Hon'ble Member walked out of the House.
16.	5.24 PM	The Minister of Finance moved that the Bill be considered. The Bill was considered clause-wise. The Minister of Finance moved that the Bill be passed. The Motion was put to vote and adopted unanimously.
17.	5.26 PM	House adjourned upto 2.00 PM on 23 rd March 2010
Delhi 22 nd March, 2010		Siddharath Rao Secretary